

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10211/2016

RAMESH SINGH

Appellant(s)

VERSUS

SONIA GANDHI & ANR.

Respondent(s)

Date : 12-02-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s) : Mr. Hari Shankar Jain, Adv.  
Mr. Vishnu Shankar Jain, AOR  
Ms. Mani Munjal, Adv.  
Ms. Marbiang Khongwir, Adv.  
Mr. Parth Yadav, Adv.  
Mr. Saurabh Singh, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

We find that notice has not been issued in this case.

Hence, list on 23.02.2026.

(NEETU SACHDEVA)  
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)  
COURT MASTER (NSH)